

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:823

ANSWERED ON:25.07.2003

SUGARCANE PRICE

CHANDRA NATH SINGH;GADDE RAMAMOCHAN;M.V.V.S MURTHI;MANSINH PATEL;NIVEDITA MANE;SHIVAJI MANE

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether a high level meeting was convened by the Prime Minister to break the deadlock over the issue of sugarcane price in Uttar Pradesh recently;
- (b) if so, the details thereof;
- (c) whether the meeting failed to break the deadlock of sugarcane price to the farmers of Uttar Pradesh;
- (d) if so, the reasons therefor;
- (e) whether a new formula is being formulated for pricing of sugarcane; and
- (f) if so, the details thereof and by when it is likely to be announced?

Answer

MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD YADAV)

(a),(b),(c),(d),(e)&(f): Discussions have taken place in recent weeks to discuss the issue of cane price payment to sugarcane growers in U.P. and the other States concerned in the context, inter alia, of the difficulties generally expressed by the sugar industry in this behalf.

The Commission for Agricultural Costs & Prices (an expert body) have also been approached to forward recommendations on sugarcane pricing policy at an early date.